

SPECIAL BENCH
COURT - I

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/259(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

| | |
|------------------|---|
| IN THE MATTER OF | SREI EQUIPMENT FINANCE LIMITED VS UNITED ASIAN TRADERS LTD |
| UNDER SECTION | IBC UNDER SEC 7 |

Appearances (via video conferencing/physically)

For Corporate Debtor

Ms. Manju Bhuteria, Adv.

Ms. Zeeshan Haque, Adv.

Mr. Ram Maroo, Adv.

ORDER

1. Ld. Counsel for the Corporate Debtor present.
2. Reply affidavit has been filed on the e-filing portal. Cost has been paid. Ld. Counsel appearing for the Corporate Debtor states that the hardcopy of reply affidavit will be filed with the registry within three days. Let the same be done.
3. Post this matter on **20.05.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**